

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1449 OF 2019 IN
DFR NO. 2233 OF 2019

Dated : **2nd September, 2019**

Present: **Hon'ble Mrs. Justice Manjula Chellur, Chairperson**
 Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Haryana Power Purchase Centre	...Appellant(s)
Versus	
Haryana Electricity Regulatory Commission & Anr.	...Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : -----

ORDER

Issue notice on IA as well as main appeal returnable on 03.10.2019.
Dasti, in addition, is also permitted.

List the matter on **03.10.2019.**

(S. D.Dubey)
Technical Member

vt/mkj

(Justice ManjulaChellur)
Chairperson